

Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I List of cases e-filed during the month For the month of September, 2025									
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	1. Commercial Suit 01 of 2025	CANARA Bank, Udaipur Branch Vs Sri Tuhin Banik & Sri Bimal Banik	Sri Jhulan Ch. Das	9436472129	Jhulacha.das@gmail.com	16.09.2025	Converted from Money Suit
			2. Commercial Suit 02 of 2025	CANARA Bank, Udaipur Branch Vs M/S Care World	Sri Jhulan Ch. Das	9436472129	Jhulacha.das@gmail.com	16.09.2025	Converted from Money Suit
			3. Commercial Suit 03 of 2025	CANARA Bank, Udaipur Branch Vs Radha Rani Mobile Centre	Sri Jhulan Ch. Das	9436472129	Jhulacha.das@gmail.com	16.09.2025	Converted from Money Suit
3	District Commercial Court	West Tripura Judicial District, Agartala	1. Commercial Suit 09 of 2025	Sri Pranay Goswami Vrs M/S Alankit Assignments Ltd. 2E/21, Jhandewalan Extension, New Delhi 110056 & Ors.	Sri Asim Das Vrs Tapan Saha	9774342393 9436123093/ 9366114616	Nil	03.09.2025	Old MS-25/2018 received and transferred & converted into CS
			2. Commercial Suit 10 of 2025	Sri Joydeep Chakraborty, Branch Manager, SBI, Chandrapur Br.	Mr. Amit Saha	8837099470	Nil	19.09.2025	19.09.2025
			3. Commercial Suit 11 of 2025	State Bank of India Vs. Sri Ranjit Borah	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-04/2025 received and transferred & converted into CS
			4. Commercial Suit 12 of 2025	The State Bank of India Vs. Sri Prakash Kaltia	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-05/2025 received and transferred & converted into

									CS
			5. Commercial Suit 13 of 2025	The State Bank of India Vs. Mr. Relli Satyanarayana	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-06/2025 received and transferred & converted into CS
			6. Commercial Suit 14 of 2025	Punjab National Bank Vs. Mr. Niladri Roy	Smt. Chaitali Bhattacharjee	7085816539	Nil	25.09.2025	MS-12/2025 received and transferred & converted into CS
			7. Commercial Suit 15 of 2025	The State Bank of India Vs. M/s New Asha Medical Hall, Prop-Sri Rana Podder	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-20/2025 received and transferred & converted into CS
			8. Commercial Suit 16 of 2025	The State Bank of India Vs. The Society for Alternatice thinking & Actions, Prop- Dr. Indrajit Debnath	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-21/2025 received and transferred & converted into CS
			9. Commercial Suit 17 of 2025	The State Bank of India Vs. The Miss Aditi Dey & Ors	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-84/2023 received and transferred & converted into CS
			10. Commercial Suit 18 of 2025	The State Bank of India Vs. The Mahamaya Bhandar	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-112/2023 received and transferred & converted into CS
			11. Commercial Suit 19 of 2025	The State Bank of India Vs. Sri Bimal Debbarma	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-33/2023 received and transferred & converted into CS
			12. Commercial Suit 20 of 2025	The State Bank of India Vs. Sri Brajesh Kumar Arumugam	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-41/2023 received and transferred & converted into CS

			13. Commercial Suit 21 of 2025	The State Bank of India Vs. Sri Haraknata Nath	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-46/2023 received and transferred & converted into CS
			14. Commercial Suit 22 of 2025	The State Bank of India Vs. Sri Suresh Darji	Sri Sunil Bhowmik	9862216817	Nil	25.09.2025	MS-48/2023 received and transferred & converted into CS
			15. Commercial Suit 23 of 2025	Sri Ashish Kumar Jha, Branch Manager of SBI Vs. Sri Pankaj Kumar Chouhan	Sri Amit Saha	8837099470	Nil	25.09.2025	MS-61/2024 received and transferred & converted into CS
			16. Commercial Suit 24 of 2025	Sri Ashish Kumar Jha, Branch Manager of SBI Vs. Sri Uttam Debbarma	Sri Amit Saha	8837099470	Nil	25.09.2025	MS-62/2024 received and transferred & converted into CS
			17. Commercial Suit 25 of 2025	Sri Ashish Kumar Jha, Branch Manager of SBI Vs. Sri Pancham Kumar	Sri Amit Saha	8837099470	Nil	25.09.2025	MS-69/2024 received and transferred & converted into CS
			18. Arbitration 22 of 2025	Smt. Ratna Deb & Ors Vs. The State Tripura & Ors	Sri Jayanta Tripura	7005036012	Nil	24.09.2025	24.09.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-payment of Court fees was made during the month For the month of September, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Commercial Suit 10 of 2025	Sri Joydeep Chakraborty, Branch Manager, SBI, Chandrapur Br.	Mr. Amit Saha	8837099470	19.09.2025
			Arbitration 22 of 2025	Smt. Ratna Deb & Ors Vs. The State Tripura & Ors	Sri Jayanta Tripura	7005036012	24.09.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3 List of cases in which Electronic Service of Process has taken place during the month For the month of September, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month For the month of September, 2025						
Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil

Form 5 List of cases in which Case Management Hearing was held during the month For the month of September, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6
Contested commercial cases disposed during the month
For the month of September, 2025

[illegible]

Form 7 Summary of Commercial Cases during the month For the month of September, 2025						
Sr No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	02	00	00	02
2	District Commercial Court	Gomati Judicial District, Udaipur	00	03	00	03
3	District Commercial Court	West Tripura Judicial District, Agartala	115	18	00	133
4	District Commercial Court	Unakoti Judicial District, Kailashahar	06	00	00	06
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	00	00	00	00
6	District Commercial Court	Khowai Judicial District, Khowai	00	00	00	00
7	District Commercial Court	Dhalai Judicial District, Ambassa	03	00	00	03
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	00	00	00	00
9	District Commercial Court	Sepahijala Judicial District, Sonamura	00	00	00	00

Form 6 (i): Mediation Data on Monthly Basis

Rule 10 (2)

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of September, 2025						
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil